

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.09.2020 (MONDAY)

COURT OF CHAIRPERSON

10:25 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 811, 917, 962 & 1587 of 2020 in Comp. App. (AT) (Ins) No. 1434 of 2019	Action Barter Pvt. Ltd. Vs. Srei Equipment Finance Ltd & Anr.	Ankit Kohli	Shambo Nandy-R1 Neeraj Kr. Gupta-R2 SriGopal Choudhary-IRP Saikat Sarkar

10:30 AM

(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

2.	Comp. App. (AT) (Ins) No. 968 of 2019	Parvinder Singh Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Vinod Chaurasia-IRP
3.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Saikat Sarkar-R1 Neeraj Kr. Gupta-IRP

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 783 of 2020	Oase Asia Pacific Pte Ltd. Vs. Axis Bank Ltd. & Ors.	Anjali Sharma	
5.	Comp. App. (AT) (Ins) No. 800 of 2020	Rishima SA Investments LLC Vs. Sarga Hotels Pvt. Ltd. & Ors. Through Its Resolution Professional Ms. Savita Agarwal	Rhea Verma	
6.	Comp. App. (AT) (Ins) No. 801 of 2020	Suresh P. Jain HUF & Ors. Vs. Pellet Energy Systems Pvt. Ltd. & Ors.	Rajiv Singh	

7.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	
8.	Comp. App. (AT) (Ins) No. 803 of 2020	C.E.Fernandes Vs. Naveen Sood Resolution Professional For GEI Industrial Systems Ltd.	Davesh Bhatia	
9.	Comp. App. (AT) (Ins) No. 808 of 2020	Vishal Ghisulal Jain Through Authorised representative Tanushree Jashant Patil Vs. Union Bank of India	Sowmya Saikumar	
10.	Comp. App. (AT) (Ins) No. 814 of 2020	Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors.	Ajay Roy	Chitranshul A.Sinha

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 215 of 2020	Innova Home Buyers Neyveli Association Vs. P dot G Construction Pvt. Ltd & Ors. With	Goutham Shivshankar	Atul Sharma Anannya Ghosh-R2 Kinshuk Chatterjee- R3 Varun Pandey-R4 Sundaresan Nagarajan-IRP
12.	Comp. App. (AT) (Ins) No. 442 of 2020	Vipras Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
13.	Comp. App. (AT) (Ins) No. 443 of 2020	B. Akhilandeswari Vs. Sundaresan Nagarajan Resolution Professional M/S P dot G Constructions Pvt. Ltd & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
14.	Comp. App. (AT) (Ins) No. 444 of 2020	Mrs. S. Ravi Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP

15.	Comp. App. (AT) (Ins) No. 445 of 2020	P. Krishnamoorthy Vs. Sundaresan Nagarajan Resolution for M/S P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
16.	Comp. App. (AT) (Ins) No. 454 of 2020	Sai Trading and Interiors Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
17.	Comp. App. (AT) (Ins) No. 455 of 2020	Themes Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
18.	Comp. App. (AT) (Ins) No. 457 of 2020	G. Balaji Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
19.	Comp. App. (AT) (Ins) No. 470 of 2020	Sai Enterprises Vs. Sundaran Nagarajan	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
20.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr. With	Ranjan Kumar Pandey	Viren Sharma
21.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors. With	Aaditya Pande	Abhishek Anand
22.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors. With	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
23.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. With	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan

24.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors. With	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
25.	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan- IRP Anuj Tiwari-R4 & R5
26.	Comp. App. (AT) (Ins) No. 690 of 2020	Phoenix ARC Pvt. Ltd., (Trustee of Phoenix Trust FY – 14 - 9) Vs. Nagaur Water Supply Company Pvt. Ltd.	Suresh Dutt Dobhal	Pradhuman Gohil Upendra Sai
27.	Comp. App. (AT) (Ins) No. 732 of 2020	Trivendra Singh Vs. Bank of India & Anr.	Mansij Arya	

For Hearing

28.	Comp. App. (AT) (Ins) No. 1069- 1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP. & Ors.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2 Rakesh Tiwari-R3 Rahul Kumar-R4
29.	Comp. App. (AT) (Ins) No. 505 of 2020	Tata Capital Financial Services Ltd. Vs. M C Nally Bharat Engineering Company Ltd.	Nagarkatti Kartik Uday	Poornima Krishna

12:00 Noon

For Hearing

30.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
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02:00 PM

For Orders

31.	I.A. No. 2173 of 2020 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
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For Admission (After Notice)

32.	Comp. App. (AT) (Ins) No. 657 of 2020	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2
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For Hearing

33.	Comp. App. (AT) (Ins) No. 548 of 2020	Umesh Saraf, Suspended Director, Triumph Realty Pvt. Ltd. Vs. Tech India Engineers Pvt. Ltd.	Alisha Chopra	K. K Tiwari
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Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**